SHRI M. S. GURUPADA SWAMY: If there had been violation of our air space, may I know, Sir, whether any other action was not thought of by our Government to bring down the aircraft?

SHRI Y. B. CHAVAN: Certainly, there are standing instructions given to the Air Force about such violations and how to deal with such violations.

SHRI M. S. GURUPADA SWAMY: May I know, Sir, what are the instructions? Whether the instructions include bringing down the aircraft which violates our air s*paee?

SHRI Y. B. CHAVAN: I cannot give out what the instructions are.

SHRI NJCREN GHOSH: May I know whether we could identify those planes by their markings or by any other method? If we have been able to identify them as Chinese planes clearly, how could the Chinese Government deny that they violated our territory?

SHRI Y. B. CHAVAN: How they can deny depends on them. How we detect we cannot afford to say.

SHRI JAWAHARLAL NEHRU: May I say a word? These violations, mostly, apart from one or two instances, take place within 3 Or 4 minutes or 5 minutes. In a minute a plane would go 2 or 3 miles and in 5 minutes it will go 15 miles. They are very rapid ones and marks are not noticed as a rule. In fact in the denials which the Chinese have given, they have gallantly or generously suggested: *If you see any such thing, shoot it down'.

SHRI A. B. VAJPAYEE: That is a challenge.

SHRI JAWAHARLAL NEHRU: They are not always the Chinese planes. They may be other planes also. |

बर्मा में विदेशी डाक्टरों का मेडिकल प्रैक्टिशनरों के रूप में पंजीयन

*७६. श्री विमल कुमार मन्नालाल-जी चौरड़िया† :
श्री कृष्ण दत्त :

क्या प्रधान मंत्री यह बताने की कृपा करेंग कि :

(क) क्या यह सच है कि बर्मा में विदेशी डाक्टरों को मेडिकल प्रैक्टिशन के रूप में प्रैक्टिस करने के लिये पंजीकरण अनुमति-पत्र नहीं दिये जा रहे हैं ;

(ख) क्या यह सच है कि जिन विदेशियों के पास पंजीयन के प्रमाणपत्र थे उन्हें ३० जून, १९६३ तक उनको वापस करने के लिये कहा गया ;

(ग) यदि उपरोक्त भाग (क) और (ख) के उत्तर 'हां' हों तो उक्त आज्ञा से कितने भारतीय डाक्टरों पर प्रभाव पड़ेगा ; और

(घ) उपरोक्त भाग (ग) में उल्लिखित व्यक्तियों को छूट दिलाने के लिये सरकार ने क्या कार्यवाही की है ?

J [REGISTRATION OF FOREIGN DOCTORS AS MEDICAL PRACTITIONERS IN BURMA

,_. /SHR| V. M. CHORDIAf: *I* SHRI KRISHAN DUTT:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that foreign doctors are being permitted to get themselves registered as medical practitioners in Burma;

(b) whether it is a fact that those foreigners who had certificates of registration were asked to return them by 30th June, 1963;

(c) if the answers to parts (a) and (b) above be in the affirmative, what is the number of Indian doctors who w ild ba affected by the above order; and

(d) whart action Government have taken to get an exemption for those referred to in part (c) above?]

वैदेशिक-कार्य मंत्रालय में उप मंत्री (श्री दिनेश सिंह) : (क) जी हां। बर्मा की सरकार ने हाल में ऐसे प्रतिबन्ध लगा दिए हैं।

(ख) कुछ विदेशी डाक्टरों से, जिनके पास रजिस्ट्रेशन के सर्टिफिकेट थे यह कहा गया था कि वे उन्हें ३० जून, १९६३ तक लौटा दें। यह तारीख बाद को ३० सितम्बर, १९६३ तक बढ़ा दी गई थी।

(ग) पश्चिमी पद्धति से चिकित्सा करने वाले भारतीय डाक्टरों की कुल संख्या लगभग २५० है।

(घ) भारतीय राजदूतावास, रंगून ने इस विषय पर बर्मा सरकार से औपचारिक रीति से बातचीत की और उनके प्रयत्न का परिणाम यह हुआ है कि जो नोटिस विदेशी डाक्टरों को दी गई थी उनकी अवधि ३ महीने के लिए और बढ़ा दी गई है। प्रैस रिपोर्टों के अनुसार अब सभी विदेशी डाक्टरों को यह अनुमति दी गई है कि वे चालू वर्ष के अन्त तक बर्मा में अपना व्यवसाय कर सकते हैं।

f[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir. The Government of Burma have recently imposed such restrictions.

(to) Some of the foreign doctors who had certificates of registration were asked to Burrender them by SOthr June, 1963. This date was subsequently extended till 30th September, 1963.

(c) The total number of Indian doctors practising the western system of medicine is approximately 250.

(d) The Embassy of India, Rangoon, took up the matter with the Burmese Government formally, and as a result of their efforts the period of notice given to foreign doctors was extended by "three months. According to press reports, all foreign doctors have now been permitted to practise in Burma; till the end of the current year.]

f[ ] English translation.

श्री विमलकुमार मन्नालालजी चौरड़िया : क्या श्रीमन् यह बतलायेंगे कि जैसा बताया कि कुछ विदेशी डाक्टर्स को नोटिस दिये गये, तो उसमें भी भेदभाव बरता गया है क्या ? पहली बात ।

दूसरी बात यह है कि हमारे जो डाक्टर्स वर्षों से वहां प्रैक्टिस कर रहे थे, वे वहीं पर प्रैक्टिस करते रहें, इसके बारे में हमारी गवर्नमेंट यहां से भी कुछ विशेष प्रयत्न कर रही है ?

श्री दिनेश सिंह : जी हां, पहला जो सवाल माननीय सदस्य ने किया उसके बारे में जवाब यह है कि वहां पर रजिस्ट्रेशन सर्टिफिकेट जिन लोगों को मिले हैं उनमें से कुछ लोगों को वापस करने के लिये कहा गया है। दूसरे सवाल के बारे में हमारा यह कहना है कि जो हम बात बर्मा गवर्नमेंट से कर रहे हैं वह हमारे राजदूत वहां जो हैं रंगून में उनके द्वारा हो रही है।

श्री ब्रजकिशोर प्रसाद सिंह : क्या श्रीमन् यह बतलायेंगे कि उन चिकित्सकों में जिन्हें विदेशी चिकित्सक करार दिया गया है, कुछ ऐसे भारतीय भी हैं जो बर्मा में जमे और करीब एक या दो पुश्त से वहां रह रहे हैं ?

श्री दिनेश सिंह : वे डाक्टर जो कि बर्मा सरकार के यहां काम करते थे दस या ज्यादा साल से, उनको अभी तक वापस भेजने का उन्होंने कोई हुक्म नहीं दिया है ।

SHRI T. S. AVINASHILINGAM CHETTIAR: New these orders have been confirmed. Only the time has been extended. What steps are being taken so that they can transfer the properties that they have earned till now to India?

SHRI DINESH SINGH: That is one of the matters we are discussing with the Burmese Government

RESEARCH INSTITUTE m THE NAME or THO LATE SHRI RAMANUJAM.

•77. SHRI S. C. KARAYALAR: Will the PRIME MINISTER 'be pleased to state whether the Government of India have been approached by any Institution for establishing a Research Institute at Madras in the name of the late Shri Ramanujam. the great Mathematician?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): NO such request has recently been received by the Government of India. A proposal to set up an 'Institute of Mathematical Sciences' was sponsored by the Government of Madras in January 1981. The naming of the Institute after Shri Ramanujam was suggested at one time by that Government. The Institute when finally established in January 1962 was, however, named, "The Institute of Mathematical Sciences, Madras", as originally proposed.

अलीगढ़ विश्वविद्यालय के उपकुलपति द्वारा संबोधित प्रेस सम्मेलन

*७८. श्री ए० बी० वाजपेयी : क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अलीगढ़ विश्वविद्यालय के उपकुलपति ने जून, १९६३ के अन्तिम सप्ताह में जिस प्रैस सम्मेलन को सम्बोधित किया था, उसका आयोजन प्रैस इन्फारमेशन ब्यूरो ने किया था ;

(ख) क्या यह सच है कि सम्मेलन ब्यूरो के एक कमरे में हुआ था ; और

(ग) क्या इससे पूर्व भी ब्यूरो गैर-सरकारी व्यक्तियों के लिये प्रेस-सम्मेलनों का आयोजन करता रहा है ?

t [PRESS CONFERENCE ADDRESSED BY THE VICE-CHANCELLOR OF ALIGARH UNIVERSITY

•78. SHRI A. B. VAJPAYEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) whether it i_3 a fact that the Press Conference, which was addressed by the Vice-Chancellor of the Aligarh University in the last week of June, 1963, was arranged by tha Press Information Bureau;

(b) whether it is a fact that the Conference was held hi one of the rooms of the Bureau; and

(c) whether the Bureau had been arranging previously also press conferences for private persons?]

सूचना तथा प्रसारण मंत्रालय में उप मंत्री (श्री शामनाथ) : (क) जी, हां ।

(ख) जी, नहीं । यह प्रस सम्मेलन आकाशवाणी भवन के एक कमरे में किया गया था ।

(ग) ब्यूरो गैर-सरकारी व्यक्तियों के लिये प्रस-सम्मेलन का आयोजन नहीं करता, परन्तु important semi-official organisations and autonomous bodie$_s$ के मुख्यों को सुविधायें देता है ।

f[THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION ANB BROADCASTING (SHRI SHAM NATH): (a) Yes, Sir.